



File No. 22/1/2024-Adm/APTEL-128-31/25-678-79/25  
**Appellate Tribunal for Electricity**  
**Ministry of Power**

Core-4, 7<sup>th</sup> Floor, SCOPE Complex,  
Lodhi Road, New Delhi-110003  
Dated the 27<sup>th</sup> January, 2025

**OFFICE MEMORANDUM**

**Subject: Nomination for Public Grievance Officer & Sub-Appellate Authority in APTEL -regarding.**

The undersigned is directed to refer to Ministry of Power email dated 16<sup>th</sup> January, 2025 on the above subject and to convey that in pursuance of DAR&PG O.M No. S-15/21/2021-(PG)-DARPG(e-7085) dated 23<sup>rd</sup> August, 2024, Shri Dinesh Chandra Sharma, Director (Administration) is hereby nominated as Public Grievance Officer in respect of the Appellate Tribunal for Electricity.

2. The Registrar, APTEL is proposed to be nominated as Sub-appellate authority. It is informed that, at present, post of Registrar is vacant. The details will be sent for updation in r/o Sub-appellate authority once new Registrar assume charge to the post.

3. This issues with the approval of Hon'ble Chairperson, APTEL.

(Gaurav Gautam)  
Admn.-cum-Accounts Officer

Copy to: -

1. Shri Dinesh Chandra Sharma, Director (Admn.), Appellate Tribunal for Electricity, New Delhi-110003.
2. The Deputy Secretary (Public Grievance) Ministry of Power, Sharam Shakti Bhawan, Rafi Marg, New Delhi-110001.
3. The Deputy Secretary (R&R), Ministry of Power, Sharam Shakti Bhawan, Rafi Marg, New Delhi-110001.
4. PS to Registrar, APTEL
5. All Officers/officials of APTEL
6. Notice Board/Guard File
7. Office Assistant/IT (Outsource) is directed to upload the Office Memorandum on the Website of APTEL.